

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 7th January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Execution Application No. 54/2018 IN O. A. No. 110/2018 (Earlier O.A.No.45/2016(WZ)) WITH	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Balendu Shekhar, Adv. for State of Maharashtra Ms. Anshula Grover, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5
2.	Original Application No. 1024/2018 (Earlier O.A.No.110/2018)	Bombay Environment Action Group Vs. Union of India & Ors.	Compliance Affidavit filed by Mr. Dhruv Pal, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 664/2018	Village (Dweep) Panchayath Vs. District Magistrate cum District Collector, Lakshadweep	Mr. Sumeer Sodhi, Adv. (AC) Mr. Rajesh Kumar Das, Adv. for R-1 Mr. Ardhendumauli Kr. Prasad, Adv. for CGWA
FOR HEARING			
4.	Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv. Mr. A. R. Takkar, Adv.

5.	Original Application No. 202/2016 (M.A. No. 381/2016) (PH) WITH	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
6.	Review Application No. 21/2017 IN M.A. No. 547/2017 IN O. A. No. 202/2016 WITH	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
7.	Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016, M.A. No. 1230/2016 & M.A. No. 1778/2018) WITH	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. A. K. Prasad, Adv. Mr. B. V. Niren, Adv. for CGWA
8.	Review Application No. 25/2017 IN M.A. No. 1230/2016 IN O.A. No. 34/2014 (T _{HC})	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant
9.	Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal Vs. MoEFCC & Ors.	Mr. I. K. Kapila, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. Raj Kumar, Adv. withfor CPCB Mr. A. K. Prasad, Adv. for MoHUA
10.	Original Application No. 602/2016 (M.A. No. 1147/2016 & M.A. No. 1474/2017)	Anand Karunakaran & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF & CC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, AGM Legal for Raheja Developers Ms. Neelam Rathore, Adv. for R-6 Mr. Rahul Choudhary, Adv. Mr. Vikas Tomar, Adv.
11.	Original Application No. 235/2017	Vipas Pandit Vs. Union of India & Ors.	Mr. Jitendra Sharma & Mr. Ajay Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Dr. Sandeep Singh, Adv. for State of U.P. Mr. S. S. Shamsery, AAG with Mr. Amit Sharma, Adv. for State of Rajasthan Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for RSPCB Mr. Ajay Choudhary, Adv. Ms. Bhavana Duhoon, Adv. Ms. Kritika Shukla, Adv. for NHAI Mr. Mukem Kumar, Adv.

12.	Original Application No. 20/2018 (M.A. No. 45/2018)	Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors.	Ms. Nidhi Tilak Raj, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC
13.	Appeal No. 47/2018 (M.A. No. 493/2018) (Earlier Appeal No. 11/2017 (EZ) WITH	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. with Mrs. Rajdipa Behura, Adv. for R-2 Mr. Anil Dutt, Adv. Ms. Madheemila Bhattacharjee, Adv. Ms. Gitanjali Sreedhar, Adv.
14.	Original Application No. 171/2018 (M.A. No. 1013/2018) (Earlier O.A. No. 11/2018 (EZ)	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. Neeraj K. Gupta, Adv. for R-2 Ms. Madheemila Bhattacharjee, Adv. Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh
15.	Original Application No. 382/2018 (M.A. No. 873/2018) (PH)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Advs. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 4 Mr. Anuj Bhandavi, Adv. for R-5 & 6
CASES AT SR. NO. 16 TO 19 WILL BE TAKEN-UP ON 25.01.2019 FOR HEARING			
16.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. for Meerut Nagar Nigam Mr. Veera Kaul Singh, Adv. for R-3 & 4 Mr. Rachit Mittal, Adv. for R-7 Mr. Mehul Sharma, Adv. for R-8
17.	Original Application No. 366/2018 (M.A. No. 1551/2018, M.A. No. 1552/2018, M.A. No. 1555/2018, M.A. No. 1556/2018 & M.A. No. 1780/2018)	Banni Pashu Uchherak Maldhari Sangthan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Advs. for Applicant Mr. Kumar Abhishek, Adv. for R-1 Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Advs. for R-2 to 6 Mr. Anuj Berry, Adv. for Applicant in M.As.
18.	Original Application No. 350/2018 (M.A. No. 830/2018)	Madicharla Satyanarayana & Anr. Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. Vinayak Gupta, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 3 & 5 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Atul Jha, Adv. for State of Chattisgarh Mr. P. Venket Reddy, Adv. for R-7 Mr. Shashank Bajpai, Adv. for State of Odisha
19.	Original Application No. 361/2018	Naramada Pradusan Nivaran Samiti & Anr. Vs. Ministry of Environment, Forest and Climate Change & Ors.	Ms. Shilpa Chohan & Mr. Shawahiq Siddiqui, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. A. K. Prasad, Adv. for R-2 & 3 Mr. Tushar Mehta & Mr. Dhruv Pal, Advs. for R-4 & 7 Ms. Hemantika Wahi, Adv. for R-8

CASES AT SR. NO. 20 TO 23 WILL BE TAKEN-UP ON 28.01.2019 FOR HEARING

20.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Rajesh K. Singh, Adv. for MoEF
21.	Original Application No. 378/2018 (M.A. No. 1507/2018)	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Adv. for Applicant Mr. Nikhil Nayyar, Adv. for R-1 & 2 Mr. P. Venkat Reddy, Adv. for R-3 Mr. M. S. Kalra, Adv. for R-4 & 5
22.	Original Application No. 420/2018 (M.A. No. 1043/2018)	Jai Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Avneesh Arputham, Adv. for R-6 Ms. Soumya Priyadarshinee, Adv. for R-5 Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Manish Kumar, Adv. for State of HP Ms. Kritika Shukla, Adv. for NHAI
23.	Original Application No. 772/2018	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB

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